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Reserve

Central Administrative Tribunal, Allahabad.

Registration O.A.No.1172 of 1987

Munni Lal and another ... Applicants.

Vs.

DRM Central Railway Jhansi
and 2 others ... Respondents.

CONNECTED WITH

Registration O.A.No.45 of 1987

Siya Ram and 41 others ... Applicants.

Vs.

DRM Central Railway
Jhansi and 2 others ... Respondents.

AND.

Registration O.A.No.99 of 1987

Chunwad and others ... Applicant

Vs.

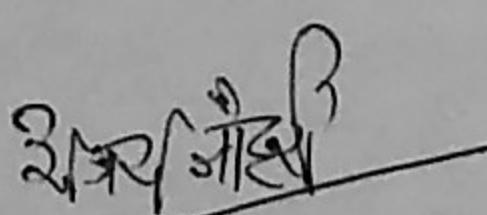
DRM Central Railway Jhansi
and two others ... Respondents.

Hon.Ajay Johri, AM
Hon.G .s.sharma, JM

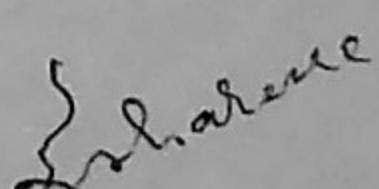
(By Hon.G.S.Sharma, JM)

For judgement see our judgement of
date passed in the connected Registration
O.A.No.45 of 1987 Siya Ram and 41 others Vs.

DRM Central Railway Jhansi and two others.



MEMBER(A)



MEMBER(J)

Dated: 1.6.1988
kkb